<u>Annexure – 1</u>

Name of the corporate debtor: AKM Foods Private Limited;

Date of commencement of CIRP: 25.04.2024;

List of creditors as on: 18.07.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor		of claim ived	Details of claim admitted						of of any	Amount of any mutual	of	t of	Remarks, if any
				Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual claim dues, not ad- that may mitted be set-off	claim under verifica -tion		
1	Saroj Bala	26.04.2024	3,42,17,029	2,05,68,435	OC				100%					Supplier



RAJEEV LOCHAN RESOLUTION PROFESSIONAL AKM FOODS PRIVATE LIMITED Date 18-07-2024